

ITEM NO.803

COURT NO.8

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 13371/2015

ST SOLDIER MODERN SENIOR SECONDARY SCHOOL

Appellant(s)

VERSUS

REGIONAL PROVIDENT FUND COMMISSIONER

Respondent(s)

WITH

C.A. No. 11301/2016 (III-A)

Date : 17-07-2025 This appeal was called on for mentioning today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) : Mr. Sarvesh Singh, AOR
Mr. Vivek Gupta, AOR

For Respondent(s) : Mr. Brijesh Kumar Tamber, AOR

Mr. Shivendra Singh, AOR (Mentioned by)

UPON being mentioned by counsel the Court made the following
O R D E R

IA NO. 51204 OF 2025 IN CA NO. 11301 OF 2016

List the appeal along with all connected cases for hearing on
10.09.2025.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR